

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUNLIGHT FUELS PRIVATE LIMITED

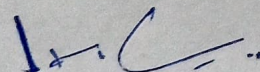
1.	NAME OF CORPORATE PERSON	Sunlight Fuels Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25/11/2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140DL2014PTC273478
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	M-58, Market Greater Kailash -II New Delhi - 110048
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28.08.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Shailesh Dayal Address: 2/6-A, LGF, Jungpura A, New Delhi- 110014 Email: shaileshdayal@gmail.com Phone No.: 9811255855 Registration No.: IBBI/PA-002/IP- N00834/2019-20/12630
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27.09.2023

Notice is hereby given that Sunlight Fuels Private Limited has commenced voluntary liquidation on 28.08.2023

The stakeholders of Sunlight Fuels Private Limited are hereby called upon to submit a proof of their claims, on or before 27.09.2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shailesh Dayal
Liquidator

29.08.2023 at New Delhi

